

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 10.12.1996

OA No. 154/1996

1. Mahendra Singh
2. Panna Ram

...

Applicants.

v e r s u s

1. Union of India - through
the Secretary,
Ministry of Defence
New Delhi.
2. The Commandant,
No. 19, F.A.D.,
C/o. 56 APO.

...

Respondents.

Mr. S.K. Malik, Counsel for the Applicants.

Ms. Padmini Rathore, Brief holder for Mr. J.P. Joshi, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. S.C. Vaish, Administrative Member.

PER HON'BLE MR. GOPAL KRISHNA

Applicants Mahendra Singh and Panna Ram in this application under Section 19 of the Administrative Tribunals Act, 1985, sought a direction to the respondents to take their interview and on their being adjudged suitable, they may be given appointment on the post of Fireman Grade-II.

2. We have heard learned counsel for the applicants and Ms. Padmini Rathore, brief holder for Mr. J.P. Joshi, counsel for the respondents and have carefully perused the records.

3. It is pertinent to note that pursuant to the directions of the Tribunal in M.A. No. 241/96, the respondents have declared the results of selection / interview held on 28.9.96 for the post of Fireman Grade-II. So far as the selection held on 12.11.96 is concerned, it has been clarified by the respondents that the applicants were not in fact subjected to any selection process on that date and, therefore, they have not produced the results of the selection / interview held on 12.11.96. Applicant Mahendra Singh has failed in the selection / interview held on 28.9.96. Applicant Panna Ram has been declared as passed in the selection / interview held on that date. Applicant Panna Ram having passed the selection / interview held on 28.9.96 pursuant to a direction of the Tribunal on 8.8.96, he may be offered appointment as Fireman Grade - II according to rules as per his turn.

4. With the above directions, this application is disposed of. No order as to costs.

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(S.C. VAISH)
Member (A)

G.K.
(GOPAL KRISHNA)
Vice Chairman

cvr.